

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, RAIPUR

ABSTRACT PENDENCY OF CASES OF VARIOUS NATURE IN RAIPUR DISTRICT AS ON 31.12.2018

CATEGORY	NATURE OF CASE	OPENING BALANCE	INSTITUTION		DISPOSAL		PENDING	
			Actual	Transfer	Actual	Transfer		
			DJ/ADJ COURT					
H.J.S.	CIVIL SUITS	620	8	0	28	0	600	
	CIVIL EXECUTION	2943	18	143	52	143	2909	
	ARBITRATION CASES	175	0	10	1	10	174	
	CIVIL MJC	214	82	0	80	0	216	
	CLAIM CASES	1510	32	1	160	1	1382	
	OTHER CLAIM CASES	458	46	1	66	1	438	
	REGULAR CIVIL APPEAL	307	4	0	7	0	304	
	MISC. APPEAL	75	3	0	5	0	73	
	TOTAL-I	6302	193	155	399	155	6096	
	SESSIONS TRIAL	278	22	0	12	0	288	
	CRIMINAL APPEAL	253	54	0	45	0	262	
	CRIMINAL REVISION	225	61	3	57	3	229	
	CRIMINAL MJC	36	5	0	3	0	38	
	F.T.C. Cases	521	49	0	35	0	535	
	SPECIAL CR. CASES	1060	72	0	186	0	946	
	TOTAL-II	2373	263	3	338	3	2298	
			MAGISTRATE COURT					
L.J.S.	REGULAR CRIMINAL (except u/s 138, N.I. Act)	21080	1676	1850	873	1850	21883	
	U/S 138 NEGOTIABLE INSTRUMENT ACT	14043	935	1403	1456	1403	13522	
	SUMMARY	74	1536	0	1560	0	50	
	CRIMINAL M.J.C.	361	114	7	148	7	327	
	TOTAL-III	35558	4261	3260	4037	3260	35782	
	CIVIL SUITS	2103	52	1	52	1	2103	
	CIVIL EXECUTION	201	2	0	2	0	201	
	CIVIL MJC	250	19	0	22	0	247	
	TOTAL-IV	2554	73	1	76	1	2551	
	TOTAL CIVIL [I + IV]	8856	266	156	475	156	8647	
TOTAL CRIMINAL [II+III]	37931	4524	3263	4375	3263	38080		
GRAND TOTAL	46787	4790	3419	4850	3419	46727		